

**GOVERNMENT OF INDIA
FOOD PROCESSING INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:3879
ANSWERED ON:18.02.2014
EMPLOYMENT IN FPI
Rajaram Shri Wakchaure Bhausahb

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Government maintained the data on workers employed in both organised and unorganised sectors of the Food Processing Industry (FPI);
- (b) if so, the details thereof, State/UT-wise and gender-wise; and
- (c) the steps taken by the Government for the benefit of workers employed in FPI?

Answer

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (DR. CHARAN DAS MAHANT)

(a) & (b): Central Statistics Office (CSO) has been releasing information on different characteristics of factories registered under Factory Act, 1948 through their publication Annual Survey of Industries (ASI). As per the latest ASI for 2011-12 (provisional), the total number of persons engaged in registered food processing units is 17.77 lakh. As per ASI for 2010-11, the total number of workers in food processing units employed directly, indirectly, through contract labour as well as family members was 16.62 lakh. Out of 9.03 lakh workers directly employed, 2.59 lakh and 6.44 lakh workers were female and male respectively. State-wise information on employment available upto 2010-11, is given at Annexure-I.

Information on unregistered food processing sector is released by National Sample Survey (NSS) Office every five years. As per the latest NSS 67th Round in 2010-11, the total number of workers in unregistered food processing sector were 47.9 lakh. Out of this, 11.9 lakh and 36.0 lakh workers were female and male respectively.

(c):The workers employed in food processing sector are covered under various labour welfare and social security legislations relating to minimum wages, accidental & social security benefits, occupational safety & health and industrial relation etc.